

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

206. C.P.(IB)/891(MB)2021

IN THE MATTER OF

M.P. Entertainment And Developers Pvt Ltd

V/S

Carnival Films Entertainment Pvt. Ltd.

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 05.02.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: None
For the Respondent: None

ORDER

Adjourned to **06.02.2024**.

Sd/-
MADHU SINHA
Member (Technical)

Shubham

Sd/-
REETA KOHLI
Member (Judicial)